LOK SABHA

UNSTARRED QUESTION NO. 1379 TO BE ANSWERED ON 24th JULY 2017

FREE LPG AGENCIES TO WAR WIDOWS

1379. SHRI SANTOSH KUMAR:

DR. RATNA DE (NAG):

SHRI CHANDRA PRAKASH JOSHI:

SHRI SHARAD TRIPATHI:

SHRI HARI OM PANDAY

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

- (a) whether the Government proposes to allot/give free LPG distributorships to war widows in near future and if so, the details thereof;
- (b) if not, the reasons therefor;
- (c) the criteria being followed in allotment of such LPG Agencies to war widows in the country; and
- (d) the details of financial and legal constraints identified in this regard along with the corrective steps taken/proposed to be taken by the Government thereon?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार) (श्री धर्मेन्द्र प्रधान) MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) to (d) Selection of LPG distributorship is carried out by Oil Marketing Companies as per Unified Guidelines for Selection of LPG distributorships. As per the Guidelines, a reservation of 8% is provided under Government Personnel (GP) Category, which covers - (i) Widows/Dependents of Armed Forces (viz., Army, Navy, Air Force) or Central Para Military Forces/Central or State Special Forces, those died while performing their duties, (ii) Disabled personnel of Armed Forces (viz., Army, Navy, Air force) or Central Para Military Forces/Central or State Special Forces while performing their duties. (iii) Ex-service man who has served for the Armed Forces (iv) Widows/Dependents of personnel of Central/State Governments and Public Sector Undertakings who died while performing their duties and such disabled personnel of Central/State Governments and Public Sector Undertakings causes attributable to performance of duties.

In case of locations reserved under Government Personnel Categories, 4 lists of eligible candidates are prepared and Widows/Dependents of Armed Forces, those died while performing their duties, are placed in 1st list of priority.